



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,CGO
Complex, Lodhi road, New Delhi 110 003.

Dated: 04.02.2025

NOTICE

Please take notice that the matters to be listed in the **Court of Chairperson, Court – II & Court – IV on 05.02.2025 will now be taken up on 07.02.2025.**

Further please take notice that the following matters will not be taken up in the **Court of Chairperson on 05.02.2025 & 07.02.2025, respectively. The next dates of Hearing in the matters are indicated below: -**

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 902 of 2022	Betoking Ltd. Vs. Eden Real Estate Pvt. Ltd.	05.02.2025	06.02.2025
2.	I.A. No. 367 of 2025 in Comp. App. (AT) (Ins) No. 406 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	07.02.2025	10.02.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar